

**THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE
(SHRI R. V. SWAMINATHAN):** I
beg to lay on the Table a copy of the
Annual Report (Hindi and English
versions) of the Development Coun-
cil for Sugar Industry for the year
1979-80, under sub-section (4) of
section 7 of the Industries (Develop-
ment and Regulation) Act, 1951.
[Placed in Library. See No. LT-
1581/80].

**STATEMENTS OF PUBLIC
ACCOUNT COMMITTEE**

**SHRI CHANDRAJIT YADAV (Az-
amgarh):** I beg to lay on the Table
English and Hindi versions of the
following statements:—

(1) Statement Showing Action
Taken by Government on the re-
commendations contained in Chap-
ter I and final replies in respect of
Chapter V of Sixty-first Report
(Sixth Lok Sabha) on Corporation
Tax and Income-tax—A Review.

(2) Statement showing Action
Taken by Government on the re-
commendations contained in Chap-
ter I and final replies in respect of
Chapter V of Hundred and forty-
third Report (Sixth Lok Sabha) on
Direct Taxes.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report
the following message received from
the Secretary-General of Rajya
Sabha:—

"In accordance with the provisions
of rule 111 of the Rules of Procedure
and Conduct of Business in the
Rajya Sabha, I am directed to en-
close a copy of the Sales Promotion
Employees (Conditions of Service)
Amendment Bill, 1980, which has
been passed by the Rajya Sabha
at its sitting held on the 11th De-
cember, 1980."

**SALES PROMOTION EMPLOYEES
(CONDITIONS OF SERVICE)
AMENDMENT BILL**

AS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the
Table of the House the Sales Promo-
tion Employees (Conditions of Ser-

vice) Amendment Bill, 1980, as pas-
sed by Rajya Sabha.

**PUBLIC ACCOUNTS COMMITTEE
FIRST, SEVENTH AND NINTH REPORTS**

**SHRI CHANDRAJIT YADAV
(Azamgarh):** I beg to present the
following Reports (Hindi and English
versions) of the Public Accounts
Committee:—

(1) First Report on Excesses over
Voted Grants and Charged Appro-
priations disclosed in the Appro-
priation Accounts (Civil), (Rail-
ways), (Defence Services) and
(Posts and Telegraphs) for the
year 1977-78 and on the Action
Taken by Government on the re-
commendations contained in the
Eighty-seventh and Hundred and
Fourth Reports (Sixth Lok Sabha)
on Excesses over Voted Grants and
Charged Appropriations for the
year 1976-77.

(2) Seventh Report on Action
Taken by Government on the re-
commendations contained in the
Hundred and eighth Report (Sixth
Lok Sabha) on Cash Assistance
for Export of Absorbent Cotton re-
lating to the Ministry of Commerce.

(3) Ninth Report on Action Ta-
ken by Government on the recom-
mendations contained in the Hun-
dred and twelfth Report (Sixth
Lok Sabha) on Overpayments made
on five-year recurring deposit ac-
counts relating to the Ministry of
Communications.

ESTIMATES COMMITTEE

SECOND REPORT

**SHRI S. B. P. PATTABHI RAMA
RAO (Rajahmundry):** I beg to pre-
sent the Second Report (Hindi and
English versions) of the Estimates
Committee on Action Taken by Go-
vernment on the recommendations
contained in the Thirteenth Report of
the Estimates Committee (Sixth Lok
Sabha) on the Ministry of Supply
and Rehabilitation (Deptt. of Re-
habilitation) Dandakaranya Project—
Export of Settlers (1976).